

(64) (56)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**RA 18/2009  
MA 175/2009  
OA 2710/2003**

**New Delhi this the 10th day of February, 2011.**

**Hon'ble Mr. L.K. Joshi, Vice Chairman (A)  
Hon'ble Dr. Dharam Paul Sharma, Member (J)**

1. Shri Reva Ram Yadav,  
S/o Late Sh. Ram Dayal,  
r/o 682, Sector-4, R.K.Puram,  
New Delhi-110022
2. Zainuddin ,s/o Late Sh. Mohmmmed Israil,  
r/o 537, Sector-3, R.K.Puram,  
New Delhi-110022
3. Shri Anil Sethi, s/o Shri K.L. Sethi,  
r/o 277, Sector-4, R.K.Puram,  
New Delhi-110022
4. Shri Anil Kumar Malhotra,  
s/o late Sh. K.L. Malhotra,  
r/o C-4/B, Flat No. 217,  
Janakpuri, New Delhi-110058
5. Sh. Naresh Kumar Malick,  
s/o Sh. Tara CHand,  
r/o N-499, Sector-9,  
R.K.Puram, New Delhi-110022
6. Sh. Dipankar Ghosh,  
s/o late Sh.Haradhan Ghosh,  
r/o N-203, Sector-8,  
R.K.Puram, New Delhi-110022

... Applicants

(All working as Asstt. Engineers  
Civil/Electrical) in CPWD)

(By Advocate Shri R.N. Singh )

**VERSUS**

1. Union of India,  
Through its Secretary,  
Ministry of Urban Developmjent,  
Nirman Bhawan, New Delhi-11
2. Director General (Works),  
C.P.W.D. Nirman Bhawan,  
New Delhi-1
3. Director Administration,

2  
C.P.W.D. Nirman Bhawan,  
New Delhi-11

4. Sh. Vijender Singh,  
S/o Shish Ram,  
R/o 323, SFS Flats, Pkt-10,  
Sec-II (Ext) Rohini, Delhi-110085
5. Sh. Sanjeev Kumar,  
S/o Bhola Ram Sharma,  
R/o 179/A Jawher Mohalla,  
Frsh Bazar, Shahdara, Delhi.
6. Shri Harish Chander,  
S/o Sh. P.D.Pathak,  
R/o 63-A, Pocket-6,  
Sec-II DDA Flats, Nasirpur Phase-1,  
Dwarka, New Delhi.
7. Sh. Harsh Kumar,  
S/o Sh. B.R.Sharma,  
R/o 205, Sukhdev Vihar,  
New Delhi-110025
8. Sh. Pawan Kumar,  
S/o Late Sh. R.M.Gupta,  
R/o A-229 Main Road,  
Majlis Park, Delhi-33
9. Sh. Rajender Kumar,  
S/o Sh. Nathu Singh,  
R/o 35/A, Gali No.6,  
West Vinod Nagar, Delhi-92
10. Sh. Umesh Kumar,  
S/o Sh. Janglesh Kumar,  
R/o 87, Siddarth Niketan,  
Sec-14, Kaushambi, Ghaziabad (UP).
11. Sh. Ganesh Singh Bisht,  
S/o Shri L.S. Bisht,  
R/o 39, Seemant Vihar, Sec-14,  
Kaushambi, Ghaziabad, UP 201010
12. Sh. Braham Pal Singh,  
S/o Late Sh. Sumer Singh,  
R/o 350, Block-VI, Ashapushp Vihar,  
Sec-14, Kaushambi Ghaziabad,  
UP-201010
13. Sh. Virendra Singh,  
S/o Shri Bhagat Singh,  
R/o B-12/114, Dev Nagar,  
Karol Bagh, New Delhi.
14. Shri Rajendra Prasad Mittal,



S/o Shri Madan Lal,  
R/o G-70/7A, Gali No.2,  
Bhajanpura, Delhi-53.

15. Shri Sunil Kumar Jain,  
S/o Shri S.C.Jain,  
R/o B-9/S-2, Dilshad Garden,
16. Shri Ram Bir Sharma,  
S/o Late Sh. Kali Ram Sharma,  
R/o B-18/3, Gali No.3, North Chajjurpu,  
Shahdara, Delhi-94
17. Shri Vijay Bhardwaj,  
S/o Dr. U.S. Roy,  
R/o G-523/4, Seo-Gamma-II,  
Greater Noida, U.P.
18. Shri N.L.Jhamb,  
S/o Shri K.L.Jhamb,  
R/o C-10/15, Sector-15,  
Rohini, Delhi-85.
19. Sh. Mahender Kumar Malik,  
S/o Sh. R.D. Malik,  
R/o 131, GH-9, Paschim Vihar,  
New Delhi-110 087.
20. Sh. Mukesh Mani Mittal,  
S/o Sh. A.K.Mittal,  
R/o C-178 Eastend Apartment,  
Mayur Vihar PH-1 (Ext.),  
Delhi-110 096.
21. Sh. Sanjeev Kumar,  
S/o Shri Rameshwar Dayal,  
R/o IX/3126-A, Gali No.4,  
Dharam Pura, Gandhi Nagar,  
Delhi-31.
22. Shri Rakesh Ahuja,  
S/o Sh. Thakur Das Ahuja,  
R/o H. No. 28/8, Model Town,  
Gurgaon (HR).
23. Sh. Anil Kumar Jain,  
S/o Shri Sumat Prasad Jain,  
r/o 191 Deepali Pitampuram,  
Delhi-34
24. Shri Naresh Kumar,  
S/o Sh. Paras Kumar,  
r/o 429/30, Shuam Nagar,  
Gohana Road, Sonepat,  
Haryana-131001
25. Shri Suresh Chand,

S/o Shri Khusi Ram,  
R/o C-545, New Ashok Nagar,  
Delhi-96

26. Sh.Kishan Avtar Meena,  
s/o Sh.S.L.Meena,  
R/o F-161/3, Andres Ganj,  
New Delhi.
27. Sh. Birendra Kumar Mishra,  
S/o Sh. Ram Audh Mishra,  
R/o 61 B Pkt B Dilshad Garden,  
Delhi-95
28. Ms. Kitty Joseph,  
D/o Sh. Abraham Joseph,  
R/o 11B/Pocket A3,  
Mayur Vihar, Phase-III, New Delhi.
29. Sh. Kuldeep Krishan Dhar,  
S/o Sh.P.N.Dhar,  
R/o C-20, Nawada Housing Complex,  
Opp. Kakrola Crossing, Uttam Nagar,  
New Delhi.
30. Shri Anil Kant Gandhi,  
S/o Sh. Kundan Lal Gandhi,  
R/o Flat No.7, CPWD Service Cengtre,  
Sec-8, R.K.Puram, New Delhi-110022
31. Sh. Shashi Singh,  
S/o Late Sh. Shiv Kumar Singh,  
R/o C-2/151, Lodhi Colony, New Delhi.
32. Sh. P.S.Chauhan,  
S/o Late Sh. B.S.Chauhan,  
R/o 1582, Sec-5, R.K.Puram,  
New Delhi.
33. Sh. Harpinder Singh s/o Sh. T.P.Singh,  
R/o Flat No. 39, Type-III,  
Delhi College of Engineering, Bawana Road,  
Delhi-42
34. Sh. V.S.Yadav,  
S/o Sh.V.S. Yadav,  
R/o Vill & P.O. Badshapur,  
Teh & Distt. Gurgaon, State Haryana.
35. Sh. Praveen Kathuria,  
S/o Sh.J.N, Kathuria,  
R/o 22D Gulabi Bagh, Delhi-110007
36. Sh. Rajesh Kumar,  
S/o Sh. Housila Prasad Yadav,  
R/o 376, Ashapushp Vihar,

Sec-14, Kaushambi,  
Ghaziabad, U.P.-201 010

37. Sh. Mumeshwar Tyagi,  
S/o Sh. Dayananad Tyagi,  
R/o 1606, Sector-5,  
R.K.Puram, New Delhi. ... Respondents

(By Advocate Ms. Jagrati Singh for Sh. A.K.Bhardwaj and Ms. Amita Kalkal for Shri Naresh Kaushik, counsel for private Respondents No. 4,7 to 10, 12 to 15, 17, 20, 21, 24, 26 to 31, 33 and 35 to 37.)

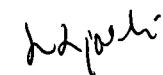
**O R D E R (ORAL)**

**Mr. L.K.Joshi, Vice Chairman (A):**

This Review Application against the judgment in OA number 2710/2003 – **Shri Vijender Singh and Ors Vs. UOI** has now become infructuous in view of the judgment dated 29.11.2010 of the Honourable Delhi High Court in Writ Petition (C) 1188-90/2005 with other connected WPs in which OA number 2710/2003 and other related OAs, review of the order in which has been sought, have been dismissed.

2. The Review Application, having become infructuous, is dismissed with liberty to the applicant to pursue available appropriate remedy.

  
( Dr. Dharam Paul Sharma )  
Member (J)

  
( L.K.Joshi )  
Vice Chairman (A)

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